

ANNEXURE-7

Name of the Corporate Debtor: M/s Independent TV Limited
Date of commencement of CIRP: 26.02.2020
List of creditors as on: 17.06.2022
List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of Voting share in CoC, if applicable	Amount of claim	Amount of any mutual dues, that may be set-off					
1	GST	AC/DC GST CENTRAL EXCISE, DIVISION 1, PUDUCHERRY	14.09.2020	19,869	19,869	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
2	GST	DY COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, BANGALORE	19.10.2020	37,25,963	35,24,079	OC	No	No	NA	NA	0	2,01,884	0	CLAIM ADMITTED, Interest considered up to 26.02.2020.	
3	GST	Joint Commissioner, Directorate of Commercial Taxes, West Bengal, Colcutta	18.09.2020	1,14,62,458	1,14,62,458	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
4	GST	Tapan Kumar Sarangi, CT & GST Officer, Bhudaneswar III, Bhudaneswar	13.08.2020	5,32,915	5,32,915	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
5	GST	Office of Asstt Commissioner of CGST, Division SCO 407-08, Panchkula	11.09.2020	1,74,936	1,74,936	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
6	GST	Assistant Commissioner (State Tax) Raipur Circle-3 Chattisgarh	26.11.2020	13,292	13,292	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
7	GST	Excise and Taxation Officer, Panchkula	17.12.2020	1,10,043	1,10,043	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
8	GST	Commercial Tax Department Uttar Pradesh Gomtinagar Lucknow	17.12.2020	6,99,062	6,99,062	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
9	GST	Commercial Tax Office, Autonagar Circle Vijayawada	03.12.2020	48,67,203	48,67,203	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	
10	GST	Deputy Commissioner, Div-IV, CGST & CX, Belapur	25.05.2021	22,475,105	22,475,105	OC	No	No	NA	NA	0	0	0	CLAIM ADMITTED,	





11	GST	Deputy Commissioner, Div-IV, CGST & CX, Belapur	12.07.2021	66,507,684	0	OC	No	No	NA	NA	0	0	The claim is admitted as a contingent, subject to the disposal of writ petition WP@ No.9240/2018
12	GST	Int. & Penalty, GST, Belapur	23.03.2022	202,945,559	0	OC	No	No	NA	NA	202,945,559	0	The claim is under verification based on order passed by GST department dated 23.03.2022, yet to be challenged
13	GST	State Tax, Raigarh, Belapur	09.12.2021	1,996,767	1,996,767	OC	No	No	NA	NA	0	0	Claim admitted
14	GST	Asst. Comm. Of CGST & C.Ex, Belapur(Service Tax, Interest & penalties))	09.03.2022	1,943,499,923	0	OC	No	No	NA	NA	1,943,499,923	0	The claim is under verification based on order passed by GST department dated 09.03.2022, yet to be challenged
TOTAL				2,25,90,30,779	4,58,75,729						2,14,64,45,482	2,01,884	

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